

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

HON'BLE SH. J.P. SHARMA, MEMBER(J)  
HON'BLE SH. P.T. THIRUVENGADAM, MEMBER(A)

M.A.3534/93 in O.A.542/93

6-12-93

Shri N.R. Kalonia  
Data Processing Assistant (Grade B)  
Research & Analysis Section,  
Staff Selection Commission,  
Department of Personnel & Training,  
Block No 12,CGO Complex,  
Lodi Road,New Delhi-110003.

...Applicant

(By advocate Mr N. Ranganath Swamy)

Versus

UNION OF INDIA , THROUGH

1. The Secretary,  
Department of Personnel & Training,  
North Block, Vijay Chowk,  
New Delhi.

2. The Chairman,  
Staff Selection Commission,  
Department of Personnel & Training,  
Block No.12, C.G.O. Complex,  
Lodhi Road,  
New Delhi-110003.

3. Shri Jagdish Prakash,  
Data Processing Assistant (Grade B)  
Staff Selection Commission  
Block No.12, CGO Complex,  
Lodi Road,New Delhi.

...Respondents

(By Advocate Shri  
ORDER (Oral))

(By Hon'ble Shri J.P. Sharma, Member (J) )

1. In M.A.3534/93 the grievance of the applicant has been for correction of the seniority list whereby the applicant i.e. Shri N.R. Kalonia was shown junior to ~~the~~ one Shri Jagdish Prashad. A notice was issued on this application to the Respondents and the relief has since been granted to the applicant. The respondents in their reply dt 27th July,93 at the internal page 2 of the Counter-affidavit at the bottom of the first Para have admitted the claim of the applicant. Relevant portion of the Counter-affidavit is quoted below :-

(A)

"Based on the above criterian, a revised provisional seniority list has been issued on 21 July, 1993 which would take effect from 11th September, 1989. With the issue of this list the original seniority list of the applicant has been restored and his grievance has ceased to exist."

2. In view of the above, the applicant in this M.A. has prayed that the O.A. be disposed of as relief has been granted.

3. The Original Application is, therefore, allowed in terms of above noted Para, leaving the parties to bear their own costs. No other relief has been pressed by the learned counsel for the applicant.

P. T. Thiruvengadam

(P.T. Thiruvengadam)  
Member (A)

J. P. Sharma

(J.P. Sharma)  
Member (J)

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